

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 24th September, 2019

No. HC.VII/45/2016/ 5675 /A(N).### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the State-level meeting on effective implementation of the Juvenile Justice (Care and Protection of Children) Act 2015, scheduled to be held on **28-09-2019 at Hotel Vivanta by Taj, Khanapara, Guwahati:**

Sl no.	Name	Designation
ASSAM		
1.	Smt. A. Ajitsaria	Director, Judicial Academy, Assam
2.	Sri S.N. Sarma	Member Secretary, Assam State Legal Services Authority
3.	Smt. Sangita Haloi	Sub-Divisional Judicial Magistrate (S), Dhubri
4.	Sri. Bidyabrata Acharyya	Sub-Divisional Judicial Magistrate (S), Tezpur, Sonitpur
NAGALAND		
5.	Sri Neiko Akami	Registrar, Kohima Bench, Kohima
6.	Sri N. Longshithung	Member Secretary, Nagaland State Legal Services Authority
7.	Smt. Julian Sithou	Principal Magistrate, Kohima District
8.	Sri. Nokshei Kano	Principal Magistrate, Kiphire District
MIZORAM		
9.	Smt . Helen Dawngliani,	Registrar, Gauhati High Court, Aizawl Bench
10.	Sri . Vanlalenmawia,	Member-Secretary, Mizoram State Legal Services Authority, Aizawl
11.	Smt. Cacy Malsawmtluangi Ralte	Principal Magistrate, Aizawl District.
12.	Smt. Josangzeli Tlau	Principal Magistrate, Champhai District
ARUNACHAL PRADESH		
13.	Sri Nani Grayu	Registrar, Itanagar Bench, Naharlagun
14.	Sri Budi Habung	Member Secretary, Arunachal Pradesh State Legal Services Authority
15.	Sri. Komjum Tasso	Principal Magistrate cum Chief Judicial Magistrate, Seppa, East Kameng District
16.	Smt. Tenzin Metho	Principal Magistrate cum JMFC, Yupia, Itanagar Capital Complex

The nominated Judicial Officers are to report at the venue before 8 00 A M positively on 28/09/2019.

By order,
Sd/- D. K Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII/45/2016/ 5676 /A(N), dated 24 .09.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her respective State accordingly.

10. The District and Sessions Judge, Sonitpur and Dhubri

He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her respective District accordingly.

11. The Joint Registrar (Vigilance) Gauhati High Court, Guwahati.
12. The Joint Registrar (Protocol) Gauhati High Court, Guwahati.
13. All nominated Judicial Officers

The nominated Officers above are to arrange their own accommodation during the course of the programme. They will be entitled to TA and DA as admissible under the Rules.

14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


24.09.19
Registrar (Judicial)